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### **RAJYA SABHA**

Oral Answers

Friday, the 2nd August, 1991/11 Sravana, 1913 (Saka)

The House met at eleven of the clock Mr. Chairman in the chair.

#### **ORAL ANSWERS TO QUESTIONS**

Availability of Dhara OU in Selected Cities

\*281. SHRI B. K. HARIPRASAD: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Dhara vegetable oil is now the product leader in the country;

(b) whether Dhara Oil is being marketed only in few selected cities and if so, which are those cities; and the reasons therefor; and

(c) whether Dhara oil is being market ed in Tetrapack which involves royalty in hard currency, high packaging costs and denudation of scarce forests?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN); (a) Yes, Sir.

(b) No, Sir. Dhara is being marketed in a large number of cities in Maharash-rashtra, Haryana, Punjab, Jammu & Kashmir, Himachal Pradesh; Gujarat, Uttar Pradesh, Goa, the Union Territories of Delhi and Chandigarh and in Calcutta metropolitan area.

(c) NDDB is packaging Dhara Oil in tetrapack. Use of the tetrapack system for Dhara does not involve payment of any royalty in hard currency. Tetrapack is more economical and efficient than tin or any other comparable packaging. This system apart from being tamper-proof, involves minimum handling loss and utmost efficiency in transporting over long distances. While it is desirable . to, generally reduce usage of paper, the only satisfactory leak-proof packaging available with NDDB when it was appointed the market intervention agency was tetra-305 RS. brik. Hence, NDDB had no alternative, but to use it.

SHRI B. K. HARIPRASAD: Sir, the reply given by the hon. Minister clearly shows now the Ministry has neglected some of the States in the South. Dhara oil is basically an imported rape-seed oil blended with soyabean oil, gifted to our country by USA and Canada, for the cooperatives. We have been receiving this oil since 1977, but we have railed to increase the domestic production. I would like to know from the hon. Minister why this vegetable oil has been sold to the traders instead of to the consumers or through the public distribution system. Almost 40 percent of the vegetable oil from 1986 has been sold to the federation in Gujarat only 3 per cent in Madhya Pradesh and 5 per cent in Karnataka. Nothing to tha Southern States other parts of the South, and the Northern Region.

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR): Mr. Chair, man, Sir, the allocation of palm oil is not there. We do not receive any palm oil. We are having only groundnut oil and mustard oil. This Dhara oil was intro duced, by way of a market intervention scheme, to maintain the price level. This came into the market only three years back. At that time, it was only 7,500 tonnes. Subsequently, it increased to 19,000 tonnes, 73,000 tonnes and 1,50,000 tonnes. There is not question of any differentiation.' Somewhere, we had to start. If it starts at one place, the people from some other place would ask- 'Why did it not. start .from our place?' Next, year we are planning to increase this to 300.000 tonnes so that we can have more even distribution. We are trying to cover as many areas as There is no differentiation in that. possible. We are not- • going to do that. In the case of Kam-taka, we sunply other varieties. In fact, the Kamataka Oil Federation is selling miustard oil. groundnut oil and Sunflower oil under the brand names SafoIa and Sun Gold in packs of 1 kg., 2 kgs. and 5 kg. It as about 100 tonnes per month.

SHRI B. K. HARIPRASAD: I would liketo-know from the hon. Minister whetheit. is a fact that old-and woraout tetrapack machines were imported just 3

under one single tender by cleverly putting some terms and riders in file original tender? Why were such old machines imported? Even after ten years, **some** of these machines are working at 0-20 per cent when the actual capacity is about '35 per cent. Is it a fact and, if so, whether the *C&A.G.* would be asked to enquire into this scandal which had appeared some time back in the leading magazines of the country?

SHRI BALRAM JAKHAR: Sir, the quantity of groundnut oil and rapeseed oil which we are producing has to be packed. As the production goes up, we are going to use more and more package material. I do not think there are any irregularities in this. This is the best way of packing it. This is the best oil which is in great demand in the country today.

SHRI B. K. HARIPARASAD: I wanted to know whether old and wornout machines were imported.

SHRI BALRAM JAKHAR: Why should we allow? In fact these machines are working perfectly. You can come and see. I will show it to you. I saw it the other day.

देवगंक र श्री जनन्तराय दवे : सजापति महोदया, इस "धारा" तेन ने तो सारे देश में डेवॉक कर दिया है-हेवॉक । समझ में आ गया न, हेवॉक हो गया है सारे देश में क्योंकि पहले ''धारा" तेल बाजार में ग्राया तब জৰ उनका दास क्या था मौर खाज उनका दाम नया है ? जिस इंटेंघन से एन० को "धारा" तेल के लिये डी ०डी ०वी ० मार्केंट इंटरवेंशन स्कीम दी गयी, वह उसमें बिल्कूल निष्फल रही, क्योंकि न किसातों को फायदा हुआ और न ग्राहकों फायदा हद्या। जो मिडिलमेन को भग्ने दिन तक आहकों को या बह য়াল ल्टता रहता है। तो मेरा पहला सवाल है, जापने जो जवाब दिया है उसमें कि रायल्टी टैट्रोपैक पैकिंग ? मरा "ब" सवाल यह ग्रापने फितनी **ਫੀ** के लिये भिष् सोफट करेंसी पर ग्रभी है ग्राप रहे हैं, हार्ड करेंसी में नहीं दे रहे हैं, तो साफट करेंसी में आज तक 'आपने कितनी रायल्टी दी ?

श्री बलराम जाखड़ : आप कहते हैं कि हेवाँक किएट कर दिया, हम कहते हैं कि इसने बड़ा कल्याण कर दिया। अगर यह नहीं होता... (व्यवधान)

श्री अनन्तराय देवशंकर दवे : कुछ तो कीजिये छाज, 41 रुपया प्रति किलो ... (व्यवधान)

श्री बलराम जाखड़: जगर "धारा" तेल नहीं होता और ग्रगर मार्केट इंटर-वेंशन स्कीम नहीं होती तो आप गुजरात किसानों से पूछते कि उनका क्या के भाव विकता या और बाद में क्या भाव जाता था । अगर यह नहीं होता तो अनर्थ हो गया होता । इसी में एक ही चीज है जो किसानों की है, कोग्रापरे टिव है, किसी के अलहदा ग्राधिपत्य की नहीं है ग्रौर वह आधिपत्य किसानों का रखना अवभ्यक है कि किसान का पैसा किसान के पास जाये और यह सिर्फ कोम्राप-रेटिव तरीका है जिसके जरिये उसके पास जा सकता है । ताकि किसान का पैसा किसान के पास जाये और यह कोग्राप-रेटिव के माध्यम से ही उसके पास पहुंच सकता है।

श्वी अनन्तराय बेवरांकर दवेः झापने कितनी रायल्टी दी, मैं यह पूछना चाहता हूं।

श्री बलराम जाखड़ः इसका मुझे अभी जाल नहीं है, में पूछकर बता बूंग्रा।

भी अनन्तराथ देवशंकर दवेः यह टैट्रापीकग की रायल्टी से संबंधित है।

अती बलराम जाखड़ः वह बात आप जी ठीक है लेकिन सभी मेरे सामने जी चीज है में बही बता रहा हूं।

**SHRI H. HAMNUMANTHAPEA: The** Minister has staled about the **Kamataka** Oil Federation. I come from **the** area

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c where groundnut oil is produced. A lot : of complaints are coming about this Oil Federation that there is a lot of adulteration. I am told, even engine oil is refined and sent to the Federation. There is 'no check at the level of purchasing. Also, "a number of oil mills have come up. ' They send even sometimes water, two tanks of oil and one tank of water, and get full money for that. Various complaints, have been received and also sent to the Federation. I would request you to see how this practice can be curbed. Secondly, NDDB's main responsibility was to provide milk and I certainly appreciate the milk products. efficient management of NDDB, but it has got to go throughout the country, beyond Gujarat. Oil product is a basic necessity of the people and NDDB need not be loaded with this burden of oil distribution. Let it carry on with the milk and milk products. Let there another organisation be with efficient management to take over oil.

Will the hon. Minister consider these suggestions?

श्री बलराम जाखड़ः मेरे ख्याल में कूछ ऐसे लोग हैं जिनको इसकी वजह से घाटा हो रहा है । प्राइवेष्ट सैक्टर के कुछ लोग जो पहले किसानों को लुटा करते थे, उनको घाटा हो रहा है, इसी ग्रसर है कि इस तरह की का यह शिकायतें करवाई जा रही हैं। मैंने स्वयं इसको देखा है, मैंने पर्सनली इसको चैक किया है कि हरेक टैंकर को किस तरह . टैस्ट किया जाता है, फिर तोला से जाता है । अगर वह ठीक नहीं होता तो उसको वापस भेज दिया जाता है ग्रौर इसमें किसी किस्म की कोई सिलावट नहीं है। I think this is the best thing which we are producing मेरा ख्याल है कि एन०डी०डी० बी० ने जो काम किया है उसकी सराहना फरनी चाहिये क्योंकि वह किसानों के हित में काम कर रहा है। इमें काम से बयों रोकते हो ? अगर हम करने और ज्यादा बना सके तो अवश्य बनायेंगे।

श्री सभापतिः इगर उसमें खराबी होगी तो वह केस ग्राप देख लेंगे।

श्री बलराम जाखड़ः विल्कुल, इससे कोई दिमकत नहीं है।

श्री सरेश प्रचौरी : महोदय, नेशतल डेरी डेवलपमेंट बोर्ड द्वारा धारा आयल के संबंध में जो मणीनें इंपोर्ट की जा हैं उसके संबंध में मेरे साथी ने रही लेकिन उससे हटकर मैं कुछ बताया बातों की मोर आपका ध्यान आकर्षित करना चाहंगा । इसमें जो पैकिंग ष्ठोती ਡੈ ग्रीर मंत्री जीने अपने 16 मई, 1990 के उत्तर में वताया था कि यह जो पैकिंग होती है वह एक लीटर की होती है ग्रौर गांव वाले लोग उसे एक किलोग्राम के समान मानकर चलते हैं। सहोदय, 1977 के जो वैट्स एंड मैजर-मेंटस के रूल हैं, यह उनके खिलाफ है। साथ ही उसमें जो मिक्सिंग ग्राफ ग्रायल्स होती है उससे कंज्युमर्स के इंट्रस्ट्स साल्व नहीं होते और यह 1955 के इसैंशियल कमोडिटीज एक्ट के भी खिलाफ है। मैं यह जानना चाहता हूं कि क्या इस तरह की मिक्सिंग को रोकने के लिये उस एक्ट के तहत इस नेशनल डेरी डेवलपमेंट खिलाफ कोई कार्यवाही की वोर्ड के जायेगी ? साथ ही जो वैट्स एंड मैंजर-मेंट्स के रूल्स की अवहेलना हो रही है, उसको तरफ उनका ध्यान दिलाया गया है । यह सब इसलिए हो रहा है क्योंकि नेशनल डेरी डेवलपमेंट बोई "कैट" के द्धन्तर्गत नहीं ग्राता । यह ठीक है कि सराहनीय कान हो रहे हैं इसमें कुछ लेकिन बहुत से काम वैसे भी हो रहे हें । इसलिये मैं जानना चाहता हं कि नया इस बोर्ड को "कैट" के अन्तर्गत लाया जायेगा ?

महोदय, दूसरी वात में यह कहना चाहता हूं कि घारा ग्रायल के डिस्ट्री-झ्रूशन का काम केवल गुजरात कोयाप-रेटिव मिल्क सार्केटिंग फैडरेशन को दिसा बया है जिसके चेयरमैन वही हैं जो नेशनल डेरी डेवलपमेंट बोर्ड के चेयरमैन हैं । मैं यह पूछना चाहता हूं कि क्या श्रन्य स्टेट्स की जो फैडरेशस हैं, उनको यह डिस्ट्रीब्य्शन का काम सौंपा जायेगा?

श्री बलराम जाखड़ः महोदय, हमने ग्रभी तक कोई मिक्सिंग नहीं की है। है, रेपसीड ग्राउंडनर ग्रायल मलहदा पामोलीन अलहदा म्रलंहदा ग्रायल है, तक पैकिंग का सवाल है तो । जहां किलोग्राम नहीं बल्कि केवल एक ग्रव तो छोटे-छोटे 200 ग्राम के भी पैक लगे हैं । कोई दिक्कत इस ग्नाने नहीं ग्राई है। मैं माननीय मामले में सदस्य को आश्वासन देना चाहता हं कि इस मामले में कोई चिंता की बात नहीं के है । मशोनों मतल्लिक बात आप करते हैं तो कोई चोज है तो मुझे बता दीजिये । यह सिर्फ उन लोगां को बात जो हमारे कोग्रापरेटिव सैक्टर का है सफाया करना चाहते हैं।

SHRI SOM PAL: Honourable Chairman, I do recognize that NDDB has acquired, during the Past ' years, a welcome ' capability of influencing market prices in favour of consumers through its market intervention operations, but one of its primary objectives is to provide support to the farmers at the time of harvest through bulk purchases of oilseeds and oil in the market. During the past two years it has been observed that NDDB start their operations much after the harvest and thereby do not provide the required support to the producers, Rather, in that way they provide Support to the traders who have already acquired the crop. So my question through you, Sir, is will the honourable Minister consider! giving a directive to the NDDB that they start their purchase operations right at the time of beginning of the harvest?

SHRI BALRAM JAKHAR: I can as sure "the honourable Member that nothing will be spared to safeguard the interests of the farmers. Not only that. We have made tank farms here. I would like to show the honorable Member, some day, what we envisage to do. Because we have got more than 100,000 tonnes of storage capacity only at Delhi, we have to purchase and store **it** to use it later on **for** equitable distribution.-

**SHRI** SOM PAL My. particular question, is about a directive regarding the date of starting purchases.

SHRI BALRAM JAKHAR: I will do everything possible. Don't worry about it.

श्री विट्ठलभाई मोतोराम पटेल: सभापति जी, एन०डी०डी०बी० कोग्राप-रेटिव में अच्छा काम कर रहा हैं लेकिन उसके खिलाफ निरन्तर कोई न कोई बातें करते रहते हैं क्योंकि व्यापारी लोग नाराज हो जाते हैं । आइल मिल वाले नाराज हो जाते हैं । इसलिये उनको इनकरेज-मेंट मिलना चाहिये ।

श्री बलराम जाखड़: आप निश्चित रहिए । किसानों की मिल्कियत हैं उस मिल्कियत की पूरी रक्षा की जायेगी; उसको बढ़ावा दिया जायेगा। यही एक साधन है जिसकी मार्फत किसानों के घर में पैसा पहंचेगा।

# Running of Goods Train without a Driver'

# 282. SHRI HARVENDRA SINGH HANSPAL:t

## SHRI GHUFRAN AZAM;

Will the Minister of RAILWAYS be pleased to state:

(a) whether a goods train covered nearly 103 km. without driver on the Moradabad line on the" 19th July, 1991 at a speed of 60 km. as reported in the Indian Express dated the 21st July, 1991;

(b) if so, the -details thereof;

(c) whether Government have ordered a probe into the incident;" and

(d) if so, the action. Government propose to take against the erring officials so as to Obviate, the recurrence of such are incident?

"THE MINISTER OF STATE IN THE MINISTRY -OF . RAILWAYS (SHRI MALLIKARJUN (a) Yes, Sir. The irate

t The. question was actually, asked on **tha** floor of the House by Shri Harvendra Singh Hanspal.